

Refusal of Admission to M.A. Courses, South Campus Delhi University

3379. DR. BAPU KALDATE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware that the South Campus of Delhi University is refusing admission to M.A. in various subject to those who have graduated from the Board of External Examination of the Osmania University;

(b) if so, what are the reasons therefor; and

(c) whether Government would issue necessary instructions to admit such candidates for the ensuing academic Session of the Campus and to avoid discrimination between the Universities?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA).

(a) According to the information furnished by the University of Delhi, no eligible candidate who has graduated from Osmania University under 10 plus 2 plus 3 or 15 years recognised pattern of education has been refused registration to M.A. course at South Campus of the University.

(b) and (c) Do not arise.

साहित्य अकादमी के विरुद्ध आरोप

3380. श्री शंकर दयाल सिंह : क्या मानव संसाधन विकास मंत्री यह बताते की कृपा करेंगे कि :

(क) क्या सरकार को पिछले दिनों साहित्य अकादमी के कार्यकलापों और वित्तीय मामलों के संबंध में लगाए गए कुछ आरोपों की जानकारी है; और

(ख) यदि हां, तो उनका ब्यौरा क्या है और सरकार इस संबंध में क्या कार्यवाही कर रही है ?

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग और संस्कृति विभाग) में उपमंत्री (कुमारी शंलजा) :

(क) और (ख) सरकार को साहित्य अकादमी के वित्तीय मामलों के संबंध में लगाए गए आरोपों की कोई जानकारी नहीं है। तथापि, सरकार को पंजाबी भाषा के लिए वर्ष 1991 में दिए गए साहित्य अकादमी पुरस्कार से संबंधित विवाद की जानकारी है। यह पुरस्कार प्रो. हरिन्दर सिंह महबूब द्वारा रचित "चन्त दी रात" नामक पंजाबी पुस्तक के लिए दिया गया है। अकादमी ने पुरस्कार को अभिशासित करने वाले नियमों और पद्धतियों की समीक्षा करने के लिए एक समिति का गठन किया है। यह समिति अकादमी को सिफारिशें प्रस्तुत करेगी ताकि भविष्य में ऐसी घटनाओं की पुनरावृत्ति न हो।

Expenditure incurred on Barcelona Olympics

3381. DR. YELAMANCHILI SIVAJI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 931 given in the Rajya Sabha on 17th July, 1992 and state what are the details of the total expenditure incurred by Government on the participation of India in Barcelona Olympics?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMTA BANERJEE): An advance of Rs. 60,86,208/- has been released to Indian Olympic Association for meeting the expenditure of Indian contingent to Barcelona on board & lodging, pocket allowance, kitting and air-port tax. The actual expenditure can

be ascertained only after the submission of all the bills by the Indian Olympic Association and Air India.

Amendment to the Recruitment Rules as suggested by AIKVTA

3382. SHRI SANTOSH KUMAR SAHU:

SHRI ISH DUTT YADAV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what are the details of the amendments suggested by AIKVTA in recruitment rules for the post of Principal of Kendriya Vidyalaya; and

(b) what is the reaction of the Sangathan thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA):

(a) The General Secretary of All India Kendriya Vidyalaya Teachers' Association has sent a letter on 30-7-92 about amendments in the Recruitment Rules of Principals suggesting the following amendments:

(i) Internal promotion quota for the post of Principal also should be 75 per cent. To start with, it can be made 50 per cent and the position may be reviewed after 5 years or so.

(ii) The eligibility for the post should be extended to all those who possess essential academic qualifications prescribed for the post irrespective of the post they have been holding for the prescribed 10 years of their service in KVS or elsewhere.

(iii) A competitive written examination may be held for all the eligible applicants for the post and the weightage of the maximum marks prescribed for the said examination should be reduced to 75.

(iv) The successful candidates may be subjected to an interview of marks-value of 25. The score of the candidates at the written Exam, and interview would added together and treated as the score of the candidate.

(v) The list of successful candidates should be displayed within a fortnight of the conclusion of the interview.

(iv) Criteria of short-listing the applications must provide for due weightage to administrative experience achievements in the fields of organising sports and cultural meets as also actual participation therein at national levels.

(vii) Administrative Experience should not form one of the requisites of Essential Qualifications, if at all, it must be redefined to include a variety of things-in-charge ship of Examination, etc. in KVs. and analogous jobs.

(b) Sangathan state that they have noted the suggestions.

Meeting of the Transfer Committee of K.V.S.

3383. SHRI MISA R. GANESAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 312 given in Rajya Sabha on 10th July, 1992 and state:

(a) what does he mean by general guidelines for transfer; and

(b) what are the details of the meetings of the K.V.S. Transfer Committee held after its formation and what are the details of business conducted in each of them?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA):

(a) "General guidelines" referred to in Unstarred Question 312 given in